

F.No.A-12014/8/2019-Estt 53604(253650)
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, 'C' Block, GPO Complex,
INA, New Delhi - 110023

Dated 23 December, 2019

To

AS PER LIST ATTACHED

Subject:- Filling up the post of Presenting Officer on deputation basis in the National Human Rights Commission

Sir

The National Human Rights Commission propose to fill up the post of Presenting Officer in the Pay Matrix 14 of Rs.144200-218200 (pre-revised pay band of Rs.37400-67000 + GP 10,000) by deputation basis from among officers possessing the under-mentioned eligibility criteria:-

By deputation - By deputation of a Judicial Officer who have held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years.

A copy of the vacancy notification published in the website of the Commission/Newspaper along with prescribed application form is enclosed.

I shall be grateful if the vacancy notification is circulated among the judicial officers in your esteemed organization and offices under your administrative control for wider response. The Application Form can also be downloaded from Commission's website www.nhrc.nic.in

The last date for receipt of applications through proper channel in the Commission is 30th January, 2020.

Encl: Vacancy notification

Rajasthan High Court	
Inward No. 39	
Date 06/01/2020	
R.J.S. (Estt) 0	

Yours faithfully,

(Sanjay Kumar)
Under Secretary (Estt)
011-24663279
nhrcestt@nic.in

RAJASTHAN HIGH COURT, JODHPUR

Estt.A(ii)/19/1998/187

Date : 4/01/2020

Copy forwarded to the following for information and necessary action :-

1. All the District & Sessions Judge through E-mail with the direction to circulate it amongst eligible Officers in their judgship including Officers posted on deputation.
2. All the eligible Officers of Registry at RHC, Jodhpur.
3. Registrar (Admn.), RHCB, Jaipur with the request to circulate it amongst eligible Officers of Registry at RHCB, Jaipur.
4. Principal Secretary, Law & Legal Affairs Department, Jaipur with the direction to circulate it amongst eligible officer posted in Secretariat.


101-202
Registrar (Admn.)

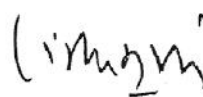
File No. A-12014/8/2019-Est/
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, 'C' Block, GPO Complex,
INA, New Delhi – 110023

Dated, the 4th December, 2019

Applications are invited from candidates fulfilling the eligibility conditions as mentioned below for appointment to the **post of Presenting Officer in the Pay Matrix 14 of Rs.144200-218200 (pre-revised pay band of Rs.37400-67000 + GP 10,000)** in the National Human Rights Commission by deputation basis :-

Eligibility Criteria
<u>By deputation</u> By deputation of a Judicial Officer who have held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years.
<u>Essential Qualification:</u> Degree in Law
<u>Desirable:-</u> (i) Post Graduate Degree in Law from a recognized university or equivalent. (ii) A UGC recognized degree/diploma/certificate in human rights (iii) Research experience in one of the following fields: (a) Constitutional Law and its Theory (b) Human Rights jurisprudence

2. The Commission is an Autonomous Body and is an eligible office for allotment of Govt. accommodation for the entitled categories from General Pool as per the extent rules. Only serving Officers coming on deputation will be eligible.
3. The applications of the eligible candidates on deputation basis who can be spared immediately may be furnished in the prescribed Application Form duly certified by the forwarding authority along with attested photocopies of last 5 years APARs and vigilance/disciplinary clearance. Applications not forwarded through proper channel and not in the prescribed proforma shall be summarily rejected.
4. The maximum age limit for appointment on deputation on Foreign Service basis shall be 56 years as on the last date of receipt of application.
7. The last date for receipt of application will be 30th January, 2020.


(Sanjay Kumar)
Under Secretary (Estt)
nhrceestt@nic.in
Ph: 24663279

10. Present post held _____
- (a) Date of appointment in the
the present post. _____
- (b) Pay Band and Grade Pay/
Pay matrix _____
- (c) Whether the present post is
held on deputation _____
- (d) If yes, mention name of parent
Office, post held on regular basis
and date of appointment thereon. _____
- _____
- _____
11. Details of experience in the
higher judiciary or any other
post involving interpretation/
application of statues. _____
- _____

(no column should be left blank)
(separate sheets may be used wherever necessary)

(Signature of the applicant)
Name and Designation in Block Letters

Continued page 3

Certificate by Parent Office

- (a) Certified that the information furnished by the candidate has been verified from records and found to be correct.
- (b) Certified that copies of last 5 years ACRs duly certified by a Gazetted Officer are attached.
- (c) Certified that no vigilance enquiry is pending or contemplated against the individual and no (major or minor) penalty has been imposed on him/her during the preceding five years.

(Signature of the Officer with Seal)

Name

Designation

Office